

**W.P.(C) No.16579 of 2020**

03. 10.08.2020 Heard Mr. Ishwar Mohanty, learned counsel for the petitioner and Mr. M.S. Sahoo, learned Additional Government Advocate for the State by Video Conferencing mode.

Counter affidavit filed on behalf of the opposite party-State is produced in Court today, which is taken on record.

List this matter on 18.08.2020.

**(Mohammad Rafiq)  
Chief Justice**

**(Dr. B.R. Sarangi)  
Judge**

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